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gestions are known to have been received in regard to the administrative set-up of the hill districts of Uttar-Pradesh.

(b) and (c) Government have been of the view that while programmes for removal of regional imbalances in development have to be vigorously implemented, creation of separate administrative units would not solve the problems of the people.]

#### Report on the Mysterious Death of Dr. B. R. Ambedkar

1663. SHRI N. H. KUMBHARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations from the All India Scheduled Castes/Scheduled Tribes Government Employees Coordination Council for publishing the report on the mysterious death of Dr. B. R. Ambedkar; and

(b) if so, what action Government have taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI OM MEHTA): (a) Yes, Sır.

(b) As the enquiry conducted into the matter by the Deputy Inspector General Police, Delhi, was confidential, it would not be appropriate to publish the report. The Inquiry Officer had come to the conclusion that the death of Dr. Ambedkar was due to natural causes and that there was no evidence whatsoever to suspect any foul play.

### Production in Heavy Machine Building Plant and Heavy Electrical Equipment Plant

1664. SHRI BHOLA PRASAD: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) the total production capacity of:

(i) Heavy Machine Building Plant, Ranchi and (ii) Heavy Electrical Equipments Plants, Ranipur Hardwar;

(b) whether the aforesaid plants are working to their capacity; and

(c) what are the annual production figures of these plants for the last three years?

THE MINISTER OF STATE IN THE AND MINISTRY OF INDUSTRY CIVIL SUPPLIES (SHRI C. Α. GEORGE): (a) The installed capacity of the Heavy Machine Building Plant, Ranchi, according to the original DPR is 80,000 tonnes of mechanical equipment. Later a structurals shop was added with a capacity of 25,000 tonnes. The capacity of Hardwar units of Bharat Heavy Electricals is as follows:

Thermal turbo sets	1400	MW
Hydro sets	625	MW
Electrical rotating		
machine	450	MW

(b) No, Sir.

(c) The production of these two plants in 1972-73, 1973-74 and 1974-75 (April '74 to January '75) along with percentage utilization of capacity in these years is given in the following table. [See Appendix XCI, Annexure No. 89].

#### Transfer of Class I Officers

1665 SHRI B. R. MUNDA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that Government propose to transfer a large number of Clas<sub>S</sub> I Officers working as senior superintendents of post offices in various States from one circle to the other and from one division to the other for implementing the Third Pay Commission's recommendations;

(b) whether it is a fact that such transfers will cost lakhs of rupees towards payment of T.A. and D.A. to the officers concerned; and

. (c) whether Government propose to reconsider the question of postpon62

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ing transfers in view of the economic stringency?

THE MINISTER OF COMMUNI-CATIONS (SHRI S. D. SHARMA): (a) to (c) Consequent on the implementation of the recommendations of the Third Pay Commission for bifurcating the earstwhile integrated scale of Indian Postal service, Class I into Junior and Senior Time Scales Class I transfer of some officers from one division to the other within a Circle or from one Circle to the other is inevitable. Since the number of officers who will be transferred and the places to which they would be transferred will depend on various factors, it is not possible at this stage to make an exact estimation of the cost involved in such transfers. The Government, however, propose to keep such cost at the barest minimum by firstly phasing out the transfers to the extent possible and secondly by transferring the least possible number of officers giving due consideration to requests of the concerned officers.

## महाराष्ट्र में सीमेंट का कारखाना

1666 श्री देवराव पाटिल ः क्या उद्योग ग्रौर नागरिक पूर्ति मंत्री यह बताने का क्रमा करेगे कि ः

(क) क्या यह सच है कि भारत स मट निस्म महाराष्ट्र के यवतमाल जिले में सोमेन्ट का एक कारखाना स्थापिन करने का विचार रखता है :

(ख) यदि हां, तो सरकार ने इस परियोजना का ग्रनुमोदन कर दिया है श्रौर उसके लिए ग्रावश्यक धन की व्यवस्था कर दी है ; ग्रौर

(ग) यदि नहीं तं, उसके क्या कार

हे।

# †[Cement Plant in Maharashtra

1666. SHRI DEORAO PATIL: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state: (a) whether it is a fact that Bharat Cement Corporation propose to set up a cement plant in Yeotmal district of Maharashtra;

(b) if so, whether Government have approved the project and provided necessary funds therefor; and

(c) if not, what are the reasons therefor]

उद्योग ग्रौर नागरिक पूर्ति मंत्रालय में राज्य मंत्री (श्री बी० पी० मौर्य) : (क) से (ग) : भारत सीमेट कारपोरेशन मे जिला यवतमाल (महाराष्ट्) मे सीमेंट संयंत की स्थापना करने के लिए ग्राशयपत की मंजरी दी जाने के लिए कोई भी ग्रावेदन पत्र प्राप्त नही हन्ना है। फिर भी मैसर्स सीमेटस एण्ड केमिकल्स इंडिया लिमिटेड. मद्रास से जिला यवतमाल के चनका नामक स्थान में सीमेंट संयंव की स्थापना करने के लिये एक ग्रावेदन प्राप्त हग्रा था ग्रौर पार्टी को 14 ग्रगस्त, 1973 को प्रतिवर्ष 4 लाख क्षमता के लिए एक ग्रागयपत्न मजर किया गया है । यह पार्टी परियोजना के लिए भ्रावश्यक वित्त प्राप्त करने के लिए विकीय संस्थानों से बातचीत कर रही है।

**†**[THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) to (c) No application for the grant of a letter of intent for setting up a cement plant in Yeotmal district of Maharashtra has been received from Bharat Cement Corporation. An application was however, received for setting up a cement plant at Chanaka in Yeotmal district from M/s. Cements and Chemicals India Ltd., Madras and the party has been granted a letter of intent for a capacity of